

Thursday, 12th April 1956

The Lok Sabha met at Half Past Ten of the Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

HUTTI GOLD MINES

*1386. Shri Krishnacharya Joshi: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) Whether it is a fact that the Hutti Gold Mines in Raichur District of Hyderabad State were inspected recently; and

(b) if so, how the work is progressing?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) Yes, Sir.

(b) It is reported that the mines are being worked systematically under a qualified Manager.

Shri Krishnacharya Joshi: May I know whether there is any reserve of ores in the Hutti Gold Mines and, if so, whether there are any schemes to expand it?

Shri K. D. Malaviya: Yes, Sir; the reserve ore gold has been estimated and in the 5 major reefs the total reserves up to 3,000 ft. may roughly be in the order of 20 million tons and, during the calendar year 1955, the mines worked about 86,000 tons of ore which yielded 16,914 oz. of gold.

Shri Krishnacharya Joshi: May I know how many employees are working in the Mines?

Shri K. D. Malaviya: I have not got the figures here.

भूतपूर्व सैनिक

*१३८७. श्री भक्त बर्षान : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार के पास ऐसी कोई शिकायतें आई हैं कि असैनिक विभागों के अधिकारी भूतपूर्व सैनिकों को नौकरी देने की ओर विशेष ध्यान नहीं देते और न उनकी पिछली नौकरी को जोड़ कर उनकी प्रायु निर्धारित करते हैं जिसके कारण उनमें से अनेक व्यक्ति बेकार रहते हैं; और

(ख) यदि हां, तो इस स्थिति में सुधार करने के लिये क्या कार्यवाही की जा रही है ?

प्रतिरक्षा उपमंत्री (सरदार मजीठिया)

(क) जी नहीं।

(ख) प्रश्न नहीं उठता।

श्री भक्त बर्षान : क्या यह सत्य है कि अभी हाल ही में प्रतिरक्षा मंत्री डा० काटजू जब पटियाला गये थे तब उनके सामने भूतपूर्व सैनिकों ने इस तरह की शिकायत की थी और उन्होंने उनकी शिकायतों को देखने और उचित कार्यवाही करने का आश्वासन दिया था ?

सरदार मजीठिया : यह मुझे मालूम नहीं है। लेकिन होम मिनिस्ट्री ने हिदायत दी है बाकी गवर्नमेंट आफ इंडिया के मंत्रालयों को कि वे पुलिस में, एक्साइज में, फारेस्ट में, होम गार्ड में, रेलवे के वाच एंड वार्ड में, ट्रांसपोर्ट सर्विस में, आर्म्ड कांस्टेबलरी इत्यादि में एक्स-सर्विसमेन को, जहाँ और सब चीजें बराबर हों तरजीह दें। जहाँ तक स्टेट गवर्नमेंट्स का ताल्लूक है, उनके अपने रूज हैं और उनके मुताबिक ही वे भर्ती करती हैं। मगर मैं इस बात पर विचार करूंगा कि उनको एक चिठ्ठी लिखू कि वे भी उन्हीं हिदायतों को मान लें जो कि होम मिनिस्ट्री ने सेंट्रल गवर्नमेंट के दूसरे महकमों को भेजी है।

श्री भक्त बर्षान : क्या इस बात का पता लगा की कोशिश की गई है कि अब तक कितने भूतपूर्व सैनिकों को रोजगार दिलाया जा चुका है और

कितनों के नाम अभी तक एम्प्लायमेंट एक्सचेंजिज में दर्ज हैं और वे बेरोजगार ह ?

सरदार मजीठिया : आंकड़े तो इस वक्त मेरे पास नहीं हैं, लेकिन अगर माननीय सदस्य नोटिस दें तो इसका जवाब दिया जा सकता है ।

श्री भक्त दर्शन : क्या इस सुझाव पर भी विचार किया गया है या किया जायेगा कि बनिसबत सिविलियन विभागों में स्वयं डिफेंस मनिस्ट्री के अन्तर्गत बहुत से दफ्तर हैं जिनमें कि भूतपूर्व सैनिकों को अच्छी तरह से खपाया जा सकता है ?

सरदार मजीठिया : जहां तक डिफेंस मनिस्ट्री का ताल्लुक है एक्स-सर्विसमैन को लाजमी तौर पर तरजीह दी जाती है और कोशिश की जाती है कि इनको पहले रखा जाए । जैसे-जैसे जगहें निकलती जाती हैं वैसे वैसे हम कोशिश करते रहते हैं कि इनको रखा जाए । इस वक्त मैं यह नहीं कह सकता कि और कितनों को रखा जा सकता है ।

Shri B. S. Murthy: May I know whether the Minister is aware that in Andhra lands have been given to the ex-servicemen for colonisation and after they have settled there, they have been taken back and thus they have been thrown out of employment ?

Sardar Majithia: May I submit that this question hardly arises out of this? But, I can say offhand that we are settling ex-servicemen on land, but there are certain conditions attached to it. For instance, they must be landholders, having land less than 5 acres. They must be discharged with character not less than 'good', etc. We are doing that; the Defence Ministry is doing that and the Andhra Government is not doing the work at all.

Shri B. D. Pande: A memorial was submitted recently by ex-servicemen of Kumaon division, where there are a lot of ex-servicemen, that land be given to them, as they were not being given land by the civil authorities. What consideration has Government given to that memorial?

Sardar Majithia: So far as that question is concerned, as I said, again I am replying offhand because it does not arise out of this. The procedure is that we ask the State Governments to

give to us certain land which, at the present moment, is not cultivated. We develop that land with our own resources and then try to settle ex-servicemen on that.

Shrimati Khongmen rose--

- **Mr. Speaker:** I am not going to allow questions on land in this connection. It may be interesting but it does not arise out of the question.

Shri B. S. Murthy: Employment.

Mr. Speaker: Yes; preference for ex-servicemen in employment.

PUBLIC EXPENDITURE

*1388. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 248 on the 28th November, 1955, and state:

(a) whether Government have taken a decision about appointing a high powered body to enquire into the question of public expenditure; and

(b) if so, the nature of the Committee?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) and (b). I would refer the honourable member to the announcement made in the Budget Speech of the Finance Minister that the Government of India have decided to appoint a high-powered Committee consisting of Ministers and the Deputy Chairman of the Planning Commission, for the purpose. The details are being worked out.

Shri D. C. Sharma: May I, know what are the broad terms of reference to this committee and whether they have been decided?

Shri M. C. Shah: The details, as I said, are being worked out. It will be to look after the developmental expenditure in the Centre as well as the States.

Shri Shree Narayan Das: May I know the time by which this committee which is going to be appointed will function?

Shri M. C. Shah: Soon; it will not take long.